

**Chinese Ambassador to India**

\*165. **Shri Hari Vishnu Kamath:**  
Will the **Prime Minister** be pleased to state:

(a) whether the Chinese Government have intimated that they do not propose to appoint an Ambassador in India; and

(b) if so, the reasons therefor?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) No, Sir.

(b) Does not arise.

**केन्द्रीय सरकार के कर्मचारियों की १९६० की हड़ताल के सम्बन्ध में प्रतिवेदन**

\*१६६. { श्री भक्त दर्शन :  
श्री भागवत झा आजाद :  
श्री दी० चं० शर्मा :

क्या श्रम और रोजगार मंत्री २ मई, १९६२ के तारांकित प्रश्न संख्या ३४१ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि सन् १९६० की केन्द्रीय सरकार के कर्मचारियों की हड़ताल के बारे में प्रतिवेदन को अन्तिम रूप देने में क्या प्रगति हुई है ?

श्रम और रोजगार मंत्रालय में श्रम मंत्री (श्री हाथी) : श्री आर० एल० मेहता दूसरे और जरूरी कामों में व्यस्त रहे इसलिये इस रिपोर्ट को अन्तिम रूप नहीं दिया जा सका ।

**Workers' strike in Marmagao**

\*167. { Shri Nambiar:  
Shri Nath Pai:  
Shri Ram Ratan Gupta:  
Shri Daji:  
Shri Mohammad Elias:  
Shri Raghunath Singh:

Will the **Prime Minister** be pleased to state:

(a) whether seven thousand workers of Marmagao Harbour went on an indefinite strike;

(b) if so, what were the demands of the workers; and

(c) whether the dispute has been settled?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Two hundred workers went on strike on the 30th June, 1962, and were later joined by some others.

(b) The workers demanded retention of temporary workers and grant of adequate wages to them, replacement of Portuguese laws by Indian laws, democratic elections in Goa and development of Marmagao and Panjim ports.

(c) Yes, Sir. The strike was called off on the 4th of July, 1962.

**Overseas Purchase Organisations**

\*168. { Shri D. C. Sharma:  
Shri Rameshwar Tantia:

Will the **Minister of Works, Housing and Supply** be pleased to state:

(a) the progress made so far in the proposal to rationalise Overseas Purchase Organisations; and

(b) the details thereof?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) and (b). A statement is laid on the Table of the Sabha. [See Appendix I, annexure No. 38].

**Squatter Families in Delhi**

\*169. { Shri P. R. Chakraverti:  
Shri Rameshwar Tantia:  
Shri Yashpal Singh:  
Shri Surendra Pal Singh:

Will the **Minister of Works, Housing and Supply** be pleased to state:

(a) whether Government have made a survey of the squatter families in Delhi;

(b) if so, what is the latest figure according to the survey; and

(c) whether Government have finalised their policy of rehabilitation of these squatter families?

**The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):** (a) and (b). About 44,000 families were squatting on Government and public lands in Delhi|New Delhi according to a special census taken by the Delhi Administration in June-July 1960 under the Jhuggis and Jhopris Removal Scheme.

(c) Government's intention is to provide open developed plots to eligible families who were squatting on Government and Public lands in Delhi|New Delhi prior to the census in June-July 1960 to enable them to build their own houses on them. Families who squatted on land subsequent to this date are to be evicted without offering them alternative accommodation.

#### Law and Order situation in coal Mines

\*170. { **Shri Indrajit Gupta:**  
**Shri P. R. Chakraverti:**

Will the Minister of Labour and Employment be pleased to state:

(a) how far the law and order situation in coal mines has improved during the last three months since the Tripartite meeting was held in May, 1962;

(b) whether the Labour Unions affiliated to different All India Trade Organisations have responded favourably to the suggestion;

(c) whether the management has offered full co-operation in the joint efforts; and

(d) whether Government advised its Inspectorate to collect relevant information and contact labour unions for achieving the desired results?

**The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi):** (a) The mining employers' and workers' Organisations have agreed that they would strive to

improve their relations within a period of six months. The position will be reviewed after the expiry of this period.

(b) Yes.

(c) Yes.

(d) This is being regularly done.

#### African Military High Command

\*171. **Shri Hari Vishnu Kamath:** Will the Prime Minister be pleased to state:

(a) whether the Casablanca Powers have decided to set up an African Military High Command;

(b) whether Government have been apprised of the decision or any such proposal is in the offing; and

(c) if so, Government's reaction thereto?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) and (b). No Sir; we have only seen newspaper reports to this effect.

(c) Does not arise.

#### Pilot Centre for Terracotta Pottery at Varanasi

346. **Shri Tan Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a pilot centre for Terracotta Pottery was opened in 1958 at Varanasi;

(b) the total expenditure incurred;

(c) the number of trainees trained so far at the centre; and

(d) the work undertaken by those trained after the training?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) Yes. A Pilot Centre for Terracotta Pottery was set up at Varanasi on the 1st August, 1958.